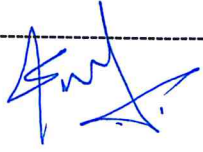


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For hearing	433(e) / 433(f)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUNIL.S 9986103097	Petitioner	

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. He has informed that notice issued to Corporate Debtor has been returned with an endorsement 'lock-out'. To hear the Counsel; list it on 15.02.2018.


Member (T)


Member (J)